

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO-3998
ANSWERED ON - 06/04/2023

MISSION XI MILLION PROGRAMME

3998 # SHRI GHANSHYAM TIWARI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state: -

(a) the details of monetary investment under the “Mission XI Million” programme, State-wise; and

(b) whether Government is taking any steps to encourage youth towards football and other sports through this programme, if so, the details thereof?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) and (b): A total expenditure of Rs. 12,57,65,480/- only was incurred under the ‘Mission XI Million Programme’. The Programme was launched as a lead-up to the FIFA Under 17 World Cup 2017, India, and is no longer in existence.

‘Sports’ being a State Subject, the responsibility to promote and develop sports in the country rests primarily with the respective States/UT Governments. The Union Government supplements their efforts by bridging critical gaps. The Ministry also implements various schemes for the development of various sports discipline, including football, and provide benefits/facilities among the youth across the country, viz:

(i) Khelo India Scheme; (ii) Assistance to National Sports Federations; (iii) Special Awards to Winners in International Sports Events and their Coaches; (iv) National Sports Awards; (v) Pension to Meritorious Sportspersons; (vi) Pandit Deendayal Upadhyay National Sports Welfare Fund; (vii) National Sports Development Fund (NSDF); and (viii) Running Sports Training Centres through Sports Authority of India.

The details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India (www.yas.nic.in/sports; www.sportsauthorityofindia.nic.in).
